

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.03.2023 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB) No. 22/9/AMR/2022		9 of IBC	Delta Electronics India Private Limited Vs. BGR Energy Systems Limited

ORDER

Mr. Abijeet Talwar, Counsel for the OC present. Ms. Kruthi K, counsel for the CD present.

The Counsel for the CD submits that they have paid the earlier installments. But the February & March, 2023 installments are not paid. The counsel for the OC insists for hearing. Hence, for hearing, list the matter on 19.04.2023.

**Sd/-
JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**

RSN